

of the House [See Appendix IV, An-
nure No. 7].

**EXPORT CREDIT GUARANTEE
CORPORATION**

*628. **Shri K. P. Tripathi:** Will the
Minister of Commerce and Industry
be pleased to state:

(a) whether Government propose
to set up an Export Credit Guarantee
Corporation;

(b) if so, what commodities are
being considered for being so covered;

(c) the names of the countries for
which these guarantees will be given;
and

(d) the extent of the guarantee?

The Minister of Commerce (Shri
Karmarkar): (a) to (d). A tentative
scheme for setting up an Export Credit
Guarantee Corporation has been pre-
pared. Details have yet to be finalis-
ed. Trade interests are being consult-
ed.

COMMUNAL RIOTINGS

*637. **Sardar Hukam Singh:** Will
the Minister of Rehabilitation be pleas-
ed to state:

(a) whether a Fact Finding Com-
mittee was appointed in 1948 to record
the statements of witnesses in con-
nection with the communal riotings
during 1947;

(b) the use to which these state-
ments have been put so far; and

(c) whether these statements are
open to Research Scholars for their
studies into the occurrences of these
times?

The Deputy Minister of Rehabilita-
tion (Shri J. K. Bhonsle): (a) Yes,

(b) The statements form part of the
records relating to the happenings of
1947 and are consulted officially when-
ever occasion arises.

(c) No.

**COFFEE MARKET EXPANSION (AMEND-
MENT) ACT**

*640. **Shri N. Somana:** Will the
Minister of Commerce and Industry
be pleased to state:

(a) whether the term of the Coffee
Board has been extended;

(b) if so, upto what date;

(c) when the Board will be re-
constituted under the provisions of
the Coffee Market Expansion (Amend-
ment) Act; and

(d) whether the rules under the said
Act are ready?

The Minister of Commerce (Shri
Karmarkar): (a) Yes, Sir.

(b) 31st March, 1955.

(c) It is expected that the Board will
be reconstituted under the amended
Coffee Act with effect from 1st April,
1955.

(d) Rules are under preparation.

BUY AMERICAN ACT

140. **Shri N. B. Chowdhury:** Will
the Minister of Commerce and In-
dustry be pleased to refer to the reply
given to unstarred question No. 892
on the 22nd December, 1954 regarding
the Buy American Act of U.S.A. and
state what further steps have been
taken in the matter?

The Minister of Commerce and In-
dustry (Shri T. T. Krishnamachari):
The Buy American Act has not affect-
ed India's trade with the U.S.A. to any
visible extent. The question of taking
steps to remove difficulties arising from
the enforcement of the Act in the U.S.A.
does not, therefore, arise.

SECOND FIVE YEAR PLAN

141. **Shri N. B. Chowdhury:** Will
the Minister of Planning be pleased
to refer to the reply given to unstar-
red question No. 651 on the 9th
December, 1954 and state:

(a) whether the Government of
West Bengal have submitted, any